

together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L.T. 3365/15/10]

- (c) Thirty-sixth Annual Report and Accounts of the RITES Limited, Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L.T. 3366/15/10]

- (d) Tenth Annual Report and Accounts of the RAILTEL Corporation of India Limited (RCIL), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L.T. 3315/15/10]

- (e) Annual Report and Accounts of the Mumbai Railway Vikas Corporation Limited (MRVC), Mumbai, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (f) Review by Government on the working of the above Corporations.

[Placed in Library. *See* No. L.T. 3367/15/10]

...(Interruptions)...

Report and Accounts (2007-08 and 2008-09) of various Educational Institute/Centre and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table—

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—
 - (a) Annual Report and Accounts of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. *See* No. L.T. 3354/15/10]

- (ii) A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report of the All India Council for Technical Education (AICTE), New Delhi, for the year 2007-08.

- (b) Annual Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2007-08, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 3490/15/10]

- (iii) (a) Annual Report and Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2009-10, and the Audit Report thereon.
- (b) Annual Report of the Indian Institute of Technology Madras (IITM), Chennai, for the year 2009-10.
- (c) Statements by Government accepting the above Reports.

[Placed in Library. *See* No. L.T. 3415/15/10]

...(Interruptions)...

Report and Accounts (2009-10) of various Iron and Steel Companies/Corporations and related papers

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

- (a) Fifty-second Annual Report and Accounts of the National Mineral Development Corporation Limited (NMDC), Hyderabad, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L.T. 3371/15/10]

- (b) Thirty-fifth Annual Report and Accounts of the Sponge Iron India Limited (SIIL), Hyderabad, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L.T. 3372/15/10]

- (c) Forty-sixth Annual Report and Accounts of the Hindustan Steelworks Construction Limited (HSCL), Kolkata, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L.T. 3370/15/10]